NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/115/2016

NAME OF THE PETITIONER(S)

: L.S Sathish Kumar & Another

NAME OF THE RESPONDENT(S)

: Sendur Weaving Mills Pvt Ltd & 24 Others

UNDER SECTION

: 397/398

Represented by

Signature

GOWRI . V.

S.No. Name (in Capital)

For MS RAMANIZSHANKAL.

PETIPIONERS

P. M. Vatal P. M. Vatal

P.M. VATSALA

FOR A.K. MYLSAMY & ASSOCIATES

CADUNCEL FOR Rito R3 Rs to Ry

Representing Louncel Ir V.g. Raman & Associa coursel For R4 R8- R25

ORDER

Ms. V.Gowri, counsel for Petitioner present. Ms. P.M. Vatsala, Counsel for R1 to R3, R5, R7 present and undertakes to file Vakalat for R4, R8 to R24. Both the Counsels reported that the matter is likely to be settled between the Parties and prayed for time for reporting the outcome of the settlement. Time extended at request. Put up on 27/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)